

ITEM NO.35

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 524/2023

GOVIND & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA No. 203049/2022 - EXEMPTION FROM FILING O.T.)

WITH

Cr1.A. No. 525/2023 (II)

Date : 05-07-2023 These matters were called on for hearing today.

For Appellant(s)

Mr. Akash Choudhary, Adv.
Mr. Naman Raj Singh, Adv.
Mr. Adarsh Pandey, Adv.
Mr. Kashyap Kumar Dwivedi, Adv.
Mr. Nandlal Kumar Mishra, Adv.
Dr. Sushil Balwada, AOR

For Respondent(s)

Mr. Vishnu Shankar Jain, AOR
Ms. Shweta Yadav, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Both matters

Common sole respondent has filed counter affidavit.

Original records have been received from the High court
and Trial Court.

Parties may file additional documents, if any.

Registry to process the matters for listing before the
Hon'ble Court, as per rules.

H. SHASHIDHARA SHETTY
Registrar